Alleged stoppage of Muslim girl students from entering certain educational institutions for wearing Hijab in Karnataka

DR. L. HANUMANTHAIAH (Karnataka): Sir, in some recent incidents in Karnataka, certain educational institutions have stopped girl students from the minority community from entering for wearing hijabs. Sir, Article 14 of our Constitution guarantees equality for all, Article 25 guarantees free practising of religion. ... (Interruptions).. Sir, in this case, these Muslim girls are being stopped from wearing hijab ... (Interruptions)..

SHRI P. WILSON (Tamil Nadu): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI SYED NASIR HUSSAIN (Karnataka): Muslim girls are ... (Interruptions)...

MR. CHAIRMAN: Now, time is over. ... (Interruptions)...

DR. L. HANUMANTHAIAH: Sir, let me complete. ...(Interruptions).. Both the Ministers are here. ...(Interruptions)..

MR. CHAIRMAN: Time is over. ...(Interruptions).. What can I do? ...(Interruptions).. It is over now. ...(Interruptions).. Let us not make allegations. ...(Interruptions).. You have raised the issue. ...(Interruptions).. Let us try to understand and let them settle the issue, whatever matter it is. There is something called 'uniform' also. That is another problem. ...(Interruptions)..

एक माननीय सदस्य : जेल में जाते हैं। ..(व्यवधान)..

नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री; तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री भगवंत खूबा) : महोदय, मेरा यह ..(व्यवधान)..

श्री सैयद नासिर हुसैन :*..(व्यवधान)..

श्री सभापति : आप बैठिए। ..(व्यवधान).. आप जो बोल रहे हैं, वह रिकॉर्ड पर नहीं जा रहा है।..(व्यवधान)..

श्री सैयद नासिर हुसैन : *

MR. CHAIRMAN: Mr. Nasir Hussain, I will have to name you. ...(Interruptions).. यह रिकॉर्ड पर नहीं जाएगा।..(व्यवधान)..

श्री सैयद नासिर हुसैन : *

MR. CHAIRMAN: Mr. Nasir Hussain, I will have to name you. What is this? ...(Interruptions).. The name of Mr. Nasir Hussain has to be there in the Bulletin that he defied the Chair. ...(Interruptions).. Next is Question Hour. प्रश्न संख्या 61, श्री बुजलाल। बुजलाल जी, कल भी आपका नंबर फर्स्ट क्वेश्चन है।

ORAL ANSWERS TO QUESTIONS

(उपसभापति महोदय पीठासीन हुए)

Revival of Gorakhpur fertilizer plant

- †*61. SHRI BRIJLAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
 - (a) whether the availability of chemical fertilizers to the farmers is ensured after reopening of the Gorakhpur fertilizer plant which was closed for thirty years; and

-

^{*} Not recorded.

 $^{^{\}scriptscriptstyle \dagger}$ Original notice of the question was received in Hindi.